

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** - Nomination of two (02) Principal District and Sessions Judges of the District Judiciary to participate in Academic Programme No.SE-22 **"National Conference on New Criminal Laws (SE-22)"** scheduled to be held on 08.11.2025 and 09.11.2025 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2025-26/1902, e-mail from the Director, National Judicial Academy, Bhopal, dated 04.09.2025.
 2. NJA/Dir/SE-22/2025/2074, e-mail from the Director, National Judicial Academy, Bhopal, dated 25.09.2025.
 3. High Court's Letter in Roc.No.1901/SO/2025, dated 31.10.2025.

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ORDER ROC.NO. 4775/2025 - B.SPL., DATED: 06.11.2025

The High Court is pleased to pass the following order:

The following two (02) Principal District and Sessions Judges mentioned in Column No.2, vide High Court's Letter 3rd read above are nominated to participate in Academic Programme No.SE-22 **"National Conference on New Criminal Laws (SE-22)"** scheduled to be held on 08.11.2025 and 09.11.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI A.KARNA KUMAR, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	Special Sessions Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
2.	SMT. S.N.SREEDEVI, Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court-cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Academic Programme.

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In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge / Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey period.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Principal District and Sessions Judge, Rangareddy District at L.B. Nagar.
5. The Special Sessions Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda.
7. The I Additonal District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda.
8. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
9. The District Treasury Officer, Medchal-Malkajgiri District at Shamirpet.
10. **THE SECTION OFFICERS:**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.
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